

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2013**  
ANSWERED ON 03<sup>RD</sup> MARCH, 2020

FISH PROCESSING INDUSTRIES

**2013. SHRI RAM MOHAN NAIDU KINJARAPU:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the assistance provided to fish processing industries in the country especially in Srikakulam;
- (b) whether the industries related to fish processing match international quality standards;
- (c) if so, the details thereof and if not, the steps taken in this regard;
- (d) the list of countries to which fishery products are exported along with the volume of exports; and
- (e) the steps taken by the Government to promote export of fishery products?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAMESWAR TELI)

(a): The Ministry of Food Processing Industries (MoFPI), under its Central Sector Umbrella Scheme-Pradhan Mantri Kisan SAMPADA Yojana (PMKSY), provides financial assistance in the form of grants-in-aid, inter alia, for creation of modern infrastructure and efficient supply chain for facilitating preservation and processing of both Agro and Marine produce including Fishery products. Under schemes of Integrated Cold Chain and Value Addition Infrastructure (Cold Chain), Creation of Backward and Forward Linkages (BFL) and Creation / Expansion of Food Processing & Preservation Capacities (Unit) of PMKSY financial assistance for processing and preservation and farm/market linkages are provided for all agro produce including fish. Under the schemes of Mega Food Parks and Infrastructure for Agro-processing Clusters of PMKSY financial assistance is provided for creation of common infrastructure for processing and preservation of agro and marine produce including fish. These schemes of PMKSY are demand-driven and implemented all across the country including in the State of Andhra Pradesh and Srikakulam under it. Under the schemes financial assistance is provided to farmers, entrepreneurs, organizations such as Central and State PSUs/Joint Ventures/Farmer Producer Organizations (FPOs)/NGOs/Cooperatives/SHGs/ Public and Private Companies etc. to set up food processing industries/projects/units. Financial assistance is provided to the eligible applicant as per the Scheme guidelines and against the Expression of Interest issued by the Ministry from time to time. The Marine Products Export Development Authority (MPEDA), Ministry of Commerce & Industry also provides financial assistance to develop infrastructure facilities for production and export of value added marine products.

Assistance for fish processing, marine & seafood sector has been provided to 32 Cold Chain projects, 2 BFL projects and 5 to Unit projects in the country by MoFPI under its Cold Chain, BFL and Unit Scheme with a total approved grants-in-aid of Rs.295.56 crore of which Rs.140.01 crore has been released. In Andhra Pradesh, 10 Cold Chain projects have been approved with a total grants-in-aid of Rs.94.05 crore of which Rs.36.68 crore has been released. MPEDA has provided assistance of Rs.21.91 crore to the fish processing units during 2014-15 to 2018-19. No eligible proposals from Srikakulam in fish sector has been received for assistance either in MoFPI or in MPEDA.

(b) & (c): Fish processing units registered with MPEDA and approved by the Export Inspection Council of India are compliant to the regulations as per Hazard analysis and Critical Control Points (HACCP) principles. Of the 607 processing plants registered with MPEDA, 344 approved by European Union (EU) are compliant as per EU standards.

(d): The country wise export of fishery products during the last two years is given at **Annexure-I**.

(e): The steps taken by MPEDA to promote export of marine products including fishery is given at **Annexure-II**.

\*\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.2013 FOR ANSWER ON 03<sup>RD</sup> MARCH, 2020 REGARDING “FISH PROCESSING INDUSTRIES”.

## Country-wise Export of Fishery Products during 2017-18 and 2018-19

Sl No	Country	2017-18			2018-19		
		Quantity (in Tons)	Value (in Rs. Lakh)	Value (in USD million)	Quantity (in Tons)	Value (in Rs. Lakh)	Value (in USD million)
1	USA	2,47,780	14,76,982.99	2,320.05	2,81,913	16,22,000.12	2,344.43
2	VIETNAM	4,13,518	11,30,119.89	1,773.75	2,37,114	6,87,971.44	1,005.65
3	CHINA	45,385	1,00,837.52	158.30	2,20,877	5,00,982.46	715.74
4	JAPAN	85,651	2,84,630.49	445.27	84,080	2,91,974.85	423.28
5	THAILAND	1,27,031	1,65,772.93	260.12	1,39,729	2,26,285.81	322.21
6	UAE	28,507	1,18,841.82	186.68	30,114	1,22,652.31	177.50
7	SPAIN	49,429	1,58,478.16	248.61	39,133	1,17,519.18	168.19
8	ITALY	30,333	1,03,038.23	161.81	28,070	1,00,248.50	144.21
9	U K	20,461	1,08,502.08	170.00	18,302	96,872.99	139.54
10	CANADA	19,713	95,291.09	150.09	17,361	95,520.37	138.89
11	NETHERLANDS	18,985	82,152.86	129.12	18,169	80,387.89	115.93
12	BELGIUM	17,869	85,150.83	133.74	14,940	71,327.71	102.95
13	HONG KONG	4,315	43,965.83	69.10	4,643	66,293.75	95.39
14	RUSSIA	17,524	51,311.93	80.68	14,696	54,161.61	78.56
15	TAIWAN	28,856	44,374.23	69.69	31,306	52,092.24	74.58
16	FRANCE	13,271	51,128.83	80.10	11,929	48,949.04	70.37
17	MALAYSIA	24,578	36,608.86	57.51	19,332	38,226.29	54.91
18	PORTUGAL	14,019	44,034.16	69.17	11,385	37,856.47	54.74
19	SINGAPORE	7,165	23,663.70	37.54	7,351	25,825.41	37.09
20	SOUTH KOREA	12,634	21,470.09	33.73	10,960	23,766.25	34.26
21	GREECE	8,739	25,885.85	40.69	7,366	23,168.97	33.50
22	SAUDI ARABIA	20,023	23,630.15	37.11	13,998	20,330.78	28.85
23	BANGLADESH	25,663	23,921.84	37.47	26,672	19,963.02	28.66
24	KUWAIT	2,298	8,860.77	13.92	3,998	17,885.99	25.81
25	LITHUANIA	6,595	12,046.24	18.87	8,639	17,376.58	25.04
26	GERMANY	4,970	22,573.33	35.45	4,038	17,100.15	24.68
27	TUNISIA	17,576	16,194.99	25.47	18,738	16,692.27	23.94
28	QATAR/DOHA	4,756	14,021.60	22.03	4,255	13,222.41	19.24
29	SOUTH AFRICA	2,246	7,760.62	12.19	3,789	12,655.65	18.31
30	REUNION	2,099	9,816.61	15.41	2,556	12,074.32	17.54
31	DOMINICAN REPUBLIC	3,145	10,499.73	16.50	3,817	11,279.66	16.44
32	SRI LANKA	6,677	9,602.24	15.09	7,243	11,241.26	16.22
33	TURKEY	3,317	9,852.03	15.46	3,765	9,808.03	14.21
34	MAURITIUS	1,884	7,990.09	12.54	2,080	8,623.13	12.41
35	BAHRAIN ISLAND	834	3,352.43	5.28	1,683	7,194.90	10.64
36	MALDIVE ISLANDS	575	3,885.60	6.11	615	6,653.41	9.58
37	ALGERIA	2,786	4,951.13	7.76	3,398	5,705.80	8.34
38	OMAN/MUSCAT	1,858	5,023.00	7.88	1,793	5,536.87	7.96
39	LEBANON	1,221	4,765.61	7.48	1,231	5,315.05	7.68
40	CAMEROON	117	111.96	0.18	7,295	5,304.78	7.51
41	POLAND	1,021	4,554.50	7.18	918	4,435.35	6.39
42	AUSTRALIA	5,071	6,648.61	10.46	3,014	4,239.43	6.09

43	DENMARK	2,654	6,865.20	10.72	800	3,511.69	5.05
44	ISRAEL	1,230	4,091.99	6.42	698	2,758.50	3.97
45	NEW ZEALAND	375	1,523.99	2.39	558	2,592.65	3.73
46	CYPRUS	717	2,109.43	3.31	747	2,415.61	3.47
47	IRAN	881	981.88	1.54	2,011	2,148.97	3.41
48	IRELAND	363	2,171.47	3.42	380	2,212.50	3.19
49	PUERTORICO	154	961.06	1.51	277	1,817.58	2.57
50	NAMIBIA	73	205.67	0.32	380	1,610.77	2.25
51	FIJI ISLAND	425	982.76	1.53	613	1,501.56	2.17
52	CHILE	8,373	7,490.04	11.82	1,473	1,293.68	1.86
53	MEXICO	535	1,921.80	3.01	1,585	1,097.91	1.60
54	CONGO	746	355.69	0.56	1,963	1,119.64	1.59
55	AUSTRIA	170	561.54	0.88	304	950.93	1.39
56	SEYCHELLES	60	465.19	0.73	380	811.54	1.18
57	INDONESIA	2,162	1,899.26	2.98	432	806.15	1.17
58	UKRAINE	145	696.16	1.09	212	818.17	1.17
59	MARTINIQUE	205	803.02	1.26	145	763.97	1.12
60	LIBYA	188	348.02	0.55	213	706.57	1.02
61	KAZAKISTAN	18	85.29	0.13	175	659.56	0.94
62	SWITZERLAND	153	651.25	1.03	158	608.07	0.88
63	NORWAY/OSLO	72	296.31	0.47	210	584.41	0.84
64	JAMAICA	0	0.00	0.00	111	588.03	0.83
65	MOROCCO	1,849	2,000.11	3.15	457	543.04	0.83
66	ANGOLA (LUA NDA)	128	107.76	0.17	692	550.20	0.78
67	BRUNEI	144	578.76	0.91	130	521.77	0.75
68	MOZAMBIQUE	188	90.72	0.14	808	501.34	0.72
69	GUINEA (WEST AFRICA)	163	320.79	0.50	295	505.75	0.72
70	WEST INDIES	84	471.63	0.74	91	497.84	0.72
71	BENIN REPUBLI C	177	368.68	0.58	297	465.20	0.68
72	EGYPT	122	81.88	0.13	174	459.60	0.67
73	SWEDEN	420	1,381.66	2.17	169	462.46	0.67
74	IRAQ	514	878.94	1.38	308	399.21	0.57
75	JORDAN	95	427.09	0.67	137	379.56	0.55
76	PHILIPPINES	594	421.19	0.66	463	371.04	0.53
77	BELARUS	700	1,084.80	1.71	113	380.09	0.53
78	URUGUAY	61	249.92	0.39	72	310.67	0.46
79	SLOVENIA	159	421.74	0.66	121	299.53	0.43
80	ARUBA	19	148.08	0.23	34	267.61	0.41
81	PERU	198	333.08	0.53	260	272.54	0.39
82	MYANMAR	24	117.56	0.18	139	237.45	0.34
83	IVORY COAST	168	180.79	0.28	231	237.34	0.34
84	ALBANIA	242	668.80	1.05	70	222.11	0.33
85	HONDURAS	0	0.00	0.00	10	229.98	0.33
86	KENYA	67	58.91	0.09	244	211.33	0.31
87	SENAGAL/DAK AR (W. AFRICA)	83	177.64	0.28	150	203.96	0.29
88	MALTA	33	99.27	0.16	65	196.33	0.28
89	CROATIA	43	126.96	0.20	56	177.41	0.26
90	LATVIA	79	267.22	0.42	54	174.82	0.26
91	NEPAL	0	0.00	0.00	47	177.05	0.25
92	ROMANIA	10	43.94	0.07	41	148.29	0.21
93	GAMBIA	40	50.05	0.07	80	148.32	0.21
94	GABON	62	151.08	0.24	46	130.31	0.19
95	PAKISTAN	1	0.72	0.00	49	123.03	0.18
96	COLOMBIA	27	45.10	0.07	104	117.03	0.17

97	GHANA	0	0.00	0.00	41	114.78	0.17
98	YEMEN	0	0.00	0.00	7	108.97	0.15
99	REPUBLIC OF PANAMA	113	346.90	0.55	17	83.24	0.13
100	DJIBOUTI	37	164.19	0.26	20	89.53	0.13
101	TRINIDAD & TOBAGO	27	133.06	0.21	16	86.91	0.13
102	GEORGIA	0	0.00	0.00	18	83.89	0.11
103	TANZANIA	40	65.60	0.10	40	64.22	0.10
104	TOGO	20	48.10	0.07	46	55.12	0.08
105	LIBERIA	0	0.00	0.00	80	43.53	0.06
106	BRAZIL	9	18.97	0.03	49	44.02	0.06
107	NIGERIA	119	288.65	0.45	20	34.62	0.05
108	CAMBODIA	0	0.00	0.00	9	26.75	0.04
109	VENEZUELA	26	29.48	0.05	24	25.40	0.04
110	MADAGASCAR	60	43.54	0.07	20	15.20	0.02
111	SUDAN	0	0.00	0.00	1	16.73	0.02
112	ZIMBABWE	0	0.00	0.00	13	10.29	0.01
113	CZECH REPUBLIC	0	1.87	0.00	0	5.04	0.01
114	ETHIOPIA	0	3.57	0.01	0	3.82	0.01
115	UGANDA	0	0.00	0.00	1	2.21	0.00
116	MALI	60	174.37	0.27	0	0.00	0.00
117	HUNGARY	2	42.80	0.07	0	0.00	0.00
118	MACEDONIA	21	81.09	0.13	0	0.00	0.00
119	ESTONIA	16	84.97	0.14	0	0.00	0.00
120	SYRIA	3	34.61	0.05	0	0.00	0.00
	<b>** Grand Total *</b> *	13,77,244	45,10,689.12	7,081.55	13,92,559	46,58,937.4 4	6,728.51

**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UN-STARRED QUESTION NO.2013 FOR ANSWER ON 03<sup>RD</sup> MARCH, 2020 REGARDING “FISH PROCESSING INDUSTRIES”.****Steps taken by MPEDA to Promote Export of Marine Products Including Fishery Products**

1. MPEDA is providing financial assistance to develop infrastructure facilities for production and export of value added marine products. MPEDA organizes hands on training programme on seafood value addition with the help of experts to skill the workforce in seafood processing units, to increase the production of value added products and export revenue thereby.
2. MPEDA participates in major International Seafood expositions with the approval of the Ministry of Commerce & Industry along with seafood exporters to promote Indian seafood. The enquiries received are disseminated among the seafood exporters in order to transform the same into business orders. MPEDA organizes International fairs in India such as “India International Seafood Show” and “Aqua Aquaria India” to promote Brand India globally.
3. Trade delegations to selected markets are also organized with an aim to enhance trade, resolve trade/quality issues and to develop a better trade relationship. Buyer seller meets and Brand Indian seafood campaigns are also organized. Indian Seafood exports are also promoted through the social media and advertisements in National/International magazines/digital media. Besides, SPS / TBT and other issues are taken up through Ministry on a regular basis to be lead to logical conclusions for the benefit of trade.
4. Shrimp is the principal commodity among the marine products exported from India. Through the efforts taken by MPEDA, export oriented aquaculture production of the country has touched 7.00 lakh MT during the last two years consecutively. Since introduction of exotic species, *Litopenaeus vannamei* in commercial aquaculture production in India, cultured shrimp production increases year by year and now our country is the largest producer of shrimp through aquaculture in the world. It also plays a key role in the development of aquaculture capacity building by extending trainings, awareness and demonstration programmes among the stakeholders. The fishers are also empowered by MPEDA by conducting awareness campaigns on adopting hygienic practices in the fishing and also on proper preservation of fish to enhance the commercial value of fish. Actions taken to upgrade the infrastructure facilities in 25 major fishing harbours of the country to international standards.
5. Rajiv Gandhi Centre for Aquaculture, a society under MPEDA is developing viable culture technologies for diversified species such as GIFT, Sea bass, Cobia, Pompano, Mud Crab etc and producing and supplying quality seeds of these species to the aqua farmers for boosting aquaculture production. It also has established and operates the one and only Aquatic Quarantine facility at Chennai that helps in the import of the brood stock of exotic *vannamei* shrimp species, the most important species of shrimp farmed in India now.
6. National Centre for Sustainable Aquaculture, another society of MPEDA focuses on the development of cluster farming in the maritime states of the country. It helps to make Shrimp Farmers Welfare Societies on village basis to augment the culture and productivity in the culture areas especially of shrimp. MPEDA is providing financial assistance to these aqua farmer societies to develop infrastructure facilities.
7. MPEDA operates 4 Quality Control Labs to monitor and test various residues in seafood such as antibiotic residues, heavy metals, pesticides etc. 11 Enzyme-linked Immunosorbent Assay (ELISA) Labs) are operated for Pre-Harvest Testing of farmed shrimps to ensure that the exported shrimps are free from antibiotics. Residue monitoring programmes such as National Residue Control Plan (NRCP), Monitoring of Pesticide Residues at National Level (MPRNL), Monitoring of radio nuclides in fishes etc are also being done in the interest of trade.

